

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL


APPLICATION NUMBER :
PETITION NUMBER : TCP/255/ (IB)/2017
NAME OF THE PETITIONER(S) : T. RAVICHANDRAN
NAME OF THE RESPONDENT(S) : VENTURA ENGINEERS INDIA PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

G. Jayachandran
T.V. LAKSHMANAN

Counsel for Petitioner

Counsel for Respondent


Ch

ORDER

Counsels for both the parties are present. Counsel for the Applicant submitted that he may be permitted to take private notice to the ISRO, whose office address is : Vikram Sarabhai Space Centre, Trivandrum, Kerala State. The Applicant is permitted to take private notice to the ISRO for collection of the 25 Nos. of Pistons-1 that are lying with the Petitioner, which is the property of ISRO. Matter is posted for arguments. Put up on 24.01.2018 at 10.30 A.M.

- sdr
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)